

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. C.P. (IB)-512(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

NAME OF THE PARTIES: - Virtustream Security Solutions Private Limited

Section: 59 of Insolvency and Bankruptcy Code,2016.

ORDER

Adv. Sanjeev Kumar appeared for the Petitioner. At the request of the Counsel for the Petitioner, list the matter on **20.08.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)